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Dated: 18/3/94.

Applicant by Sh. K. P. Anilkumar.
Respondents by Sh. J. G. Sawant.
Sh. Anilkumar states that the
U. P. S. C. has interviewed the
Applicant as directed by this Tribunal
and therefore nothing survives in
the application.

The application is therefore
dismissed for want of Prosecution.



(R. Rangarajan)
MCA)



(M. S. Deshpande)
V/C.

Order/Judgement despatched
to Applicant/Respondent (s)
on 22/3/94

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28/3